# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 1739 TO BE ANSWERED ON: 26.07.2017

# AADHAAR CARD WITHOUT PROOF

# 1739. DR. C. GOPALAKRISHNAN:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether a large number of cases have been registered regarding issue of Aadhaar cards without necessary address and identity proof;

(b) if so, the details thereof;

(c) the number of cases registered as on date, State-wise; and

(d) the corrective action taken by the Government in this regard?

#### ANSWER

# MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) to (d): No, Sir. There are well defined processes and guidelines that are followed for carrying out enrolment for Aadhaar. The same are mentioned in Chapter II (Resident Enrolment Process) in Aadhaar (Enrolment and Update) Regulations, 2016. Corrective actions, whenever required, are taken as per relevant provisions of Aadhaar Act, 2016 and Regulations framed there under.

\*\*\*\*\*\*